

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 3236**

TO BE ANSWERED ON THE 07TH AUGUST, 2018/ SHRAVANA 16, 1940 (SAKA)

CYBER CRIME AGAINST WOMEN AND CHILDREN

3236. KUMARI SHOBHA KARANDLAJE:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Digital Space is being increasingly used to perpetuate violence against women and children;

(b) if so, the steps taken by the Government regarding cyber crime against women and children, particularly the elimination of online child sexual abuse material, rape imagery and other offensive material;

(c) whether the Government is setting up online central reporting mechanism for lodging complaints of cyber-crime and if so, the details thereof;

(d) whether the Government has directed all the Ministries/Departments to create a special division on women issues; and

(e) if so, the details thereof?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HANSRAJ GANGARAM AHIR)**

(a) to (c): With widespread proliferation of digital communication including social media and mobile apps, etc. there are some anti-social elements who are misusing these technologies for committing cyber-crimes against women and children.

Police and Public order are State subjects as per the Constitution. Various initiatives are taken by States to modernize their law enforcement set up from their own budgetary resources to fight against crimes including cyber crimes. Ministry of Home Affairs is supporting the process by implementing Cyber Crime Prevention against Women and Children scheme during 2017-2020. This includes development of a portal for facilitating public to report complaints of online content of child sexual abuse and obscene content for initiating action for its removal and further action by law enforcement agencies of States/UTs as per law. The Ministry of Women and Child Development has created a dedicated e-mail (complaint-mwcd@gov.in) to address and resolve the issues of hateful conduct and stalking on Social Media platforms such as Twitter, Facebook etc with effect from July, 2016.

(d) & (e): Ministry of Home Affairs has created a new Division to address issues of women safety comprehensively. This Division would deal with all aspects of women safety in coordination with relevant Ministries/Departments and State Governments and UT Administrations.
